

HIGH COURT OF JAMMU AND KASHMIR

(OFFICE OF THE CENTRAL PROJECT COORDINATOR, e-COURTS)

To

All The Judicial Officers
Of Jammu Province.

No.: 125 /CPC/J

Dated: 05-03-2018

Sub: Installation of AIR Databases in laptops of Judicial Officers of J&K.

Sir,

M/S AIR Infotech has proposed to install AIR databases in laptops of all the Judicial Officers posted in Jammu Province on Wednesday, the 7th of March 2018 at High Court Wing Jammu.

In this regard I am desired by Worthy Registrar General, High Court of J&K to request your goodself to kindly deposit your laptops with NIC Coordinator, High Court Wing Jammu by or before 6th of March 2018 positively so that the process of installation of AIR databases in the laptops is started by M/S AIR Infotech on 7th of March 2018. The matter be treated as **“Most Urgent”**.

With Warm Regards.

Yours faithfully,

(Umesh Sharma)
Munsiff, e-Courts
High Court of J&K

05-03-2018

Copy to:

1. Worthy Registrar General, High Court of Jammu and Kashmir for kind information.
2. NIC Coordinator, High Court Wing Jammu for information and necessary action. He is also requested to upload this letter on website of J&K High Court for information of all the concerned.